THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No.HC.XI-05/2008/41/RC dated 11.08.2021# # # The Gauhati High Court has been pleased to amend the Gauhati High Court (RTI) Rules, 2008 by incorporating a proviso after Rule 7(i)(b) as follows:

"Provided that such officer may admit the appeal after the expiry of the period to 30 days, if he or she is satisfied that the appellant was prevented by sufficient cause from filling the appeal in time."

By Order, Sd/- Raktim Duarah, REGISTRAR GENERAL

Memo No. HC.XI-05/2008/42-68/RC dated 11.08.2021 Copy to:

- 1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 2. The Law Secretary to the Govt. of Nagaland, Kohima/ Mizoram, Aizawl/ Arunachal Pradesh, Itanagar.
- 3. The Secretary, Assam Information Commission, Jonakee Complex, Shilpgram Road, Panjabari, Guwahati, Assam.
- 4. The Registrar (Vigilance/Administration/Judicial/Estt.), Gauhati High Court, Guwahati.
- 5. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 6. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun

belich, Alzawi/Italiagai Fermanent benen, Nahana	gan
7. The District & Sessions Judge,	
8. The Principal Judge, Family Court,	•
9. The Presiding Officer, Labour Court,	•
10. The Presiding Officer, Industrial Tribunal,	·
11. The Judge Designated Court, Assam, Guwahati.	
12.The Special Judge, Assam, Guwahati.	
13.The Special Judge, CBI, Assam, Guwahati.	
14. The Presiding Officer, STAT & Member, MACT, Kan	nrup, Guwahati.
15.The Member, MACT,	
16.The Joint Registrar,, G	Sauhati High Court,
Guwahati.	
17. The Director, Assam Govt. Press, Bamunimai	idam, Guwahati for

publication of the notification in the Assam Gazette.

Contd..

	18. The Publisher, Nagaland Gazette, Kohima/Mizoram Gazette, Aizawl/
	Arunachal Pradesh Gazette, Itanagar. They are requested to publish
	the notification in their respective Official Gazettes.
	19. The Deputy Registrar,, Gauhati High Court,
	Guwahati.
	20. The Chief Judicial Magistrate,
	21. The Assistant Registrar,, Gauhati High
	Court, Guwahati.
	22. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
	23. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
	24. The P.S. to Hon'ble Mr. Justice, Gauhati
	High Court, Guwahati.
	25. The Superintendent,Section, Gauhati High
	Court, Guwahati.
1/	26. The Project Manager/System Analyst, Gauhati High Court, Guwahati.
	He is requested to upload a copy of the notification in the High Court
	Web site.
	27. The C.A. to the Registrar General, Gauhati High Court, Guwahati

REGISTRAR GENERAL